

**OFFICE OF THE PR. DISTRICT & SESSIONS JUDGE, KULGAM**

Subject: Updating the Files on Case Information System (CIS)


**C I R C U L A R**

No. 31  
Dated: 22-09-2018

It has come to the knowledge of undersigned that many courts of District Kulgam are not updating the files on Case Information System (CIS) on daily basis, which is creating a lot of inconvenience for all the stakeholders. The report was sought from System Officer which shows that more than 500 cases are undated. **(Copy enclosed)**. Furthermore, it has come to the knowledge of undersigned that most of the Ahlimads are not feeding the correct data which is also a serious concern. The Hon'ble Chairperson Mr. Justice Alok Aradhe vide his office letter Dated 11.07.2018 has directed all the presiding officers to take note of seriousness of the matter and take remedial measures at an earliest. **(Copy enclosed)**.

It has also come into the notice of undersigned that the Taulka courts namely Munsiff/JMIC Qazigund and D H Pora has not started the feeding of cases on Case Information System (CIS) yet, which is also a big concern.

In this connection all Judicial Officers are directed to take the serious action against staff who are not updating the files on daily basis and they should be further directed to update all the undated cases with the correct data within three days positively from the date of issuance of this circular and the compliance report be sent to this office. Any deviation or failure to comply with the directions contained in this circular shall be viewed strictly.

  
Pr. District & Sessions Judge  
Kulgam

No. 422-425/PDSJK

Dated: 22-09-2018

Copy to:

1. All presiding Officers of District Court Kulgam for information and Compliance
2. CPC(eCourts) Hon'ble High Court of J & K Srinagar for information
3. System Officer, District Court Kulgam for uploading the same on District Court website.
4. Office Record.